

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

PRESENT: SHRI BHASKARA PANTULA MOHAN – HON'BLE ACTING PRESIDENT

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.7.2021 AT 12:00 PM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(A) Merger & Amalgamation/6/230/AMR/2021
NAME OF THE COMPANY	Saiyana warehouse Pvt Ltd (Transferor Co.1) & Avanthi Warehousing Services Pvt Ltd (Demerged Company/ Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Mr. D Sriram Pavan Kumar, Advocate for the Merger Companies is present. Heard. The CA (A) Merger & Amalgamation No.6/230/AMR/2021 is reserved for orders.

-sd-

**(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT**

DPK